

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1127**  
TO BE ANSWERED ON 08.02.2018

**SELECTION OF BENEFICIARIES UNDER PMAY-G**

**1127. SHRI RADHESHYAM BISWAS:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government is aware that there are many mistakes in the list of survey which was used at the time of selection of beneficiaries under Pradhan Mantri Awas Yojana-Gramin (PMAY-G);
- (b) if so, the details thereof;
- (c) whether the Government proposes to take measures for correct selection of the beneficiaries; and
- (d) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(SHRI RAM KRIPAL YADAV)**

(a) to (d): Selection of beneficiaries for PradhanMantriAwaasYojana-Gramin (PMAY-G) is done on the basis of Socio Economic and Caste Census (SECC)- 2011 data which is based on housing deprivation parameters and automatic exclusion and inclusion criteria. The system generated list from this data is verified by Gram Sabha and Appellate Committee. During the verification process by Gram Sabhas, many households were not found eligible for inclusion in the list of beneficiaries, details of which can be seen at url: <http://.pmayg.nic.in>.

The Ministry has requested the State Governments/UTs to initiate necessary actions for identification of eligible households for inclusion in Permanent Wait List (PWL) as per Framework for Implementation of PMAY-G.

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